

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6710
ANSWERED ON:06.05.2010
AVIATION INSTITUTES
Gowda Shri D.B. Chandre

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether with the opening of the Civil Aviation sector, many institutes have come up in the country running various types of civil aviation related courses in the field of aviation and claiming to be in tie up with major aviation companies as far as placements are concerned;
- (b) if so, the details thereof;
- (c) whether the Government has any control over these institutes;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) and (b): There are 72 Aircraft Maintenance Engineering (AME) Institutes and 39 Pilot Training Institutes approved by the Directorate General of Civil Aviation (DGCA). In addition, airlines also have their respective training divisions. DGCA does not maintain the placement records of these training institutes.
- (c) and (d): These institutes are approved in accordance with the Aircraft Rules, 1937 and regulations stipulated by DGCA. Compliance of these regulations is ensured before grant of approvals and during regular surveillance conducted by DGCA. Renewal of approved institutes is granted only after satisfactory completion of annual surveillance programme by DGCA.
- (e): Does not arise.